

And the Government spokesman told us that we also will reciprocate and, we will not allow them to move out—and we were told long back like that. But what we see now is, they have been roaming about the country.

Shri M. C. Chagla: The position is this. Prior to these unfortunate, regrettable incidents in Peking, the Chinese diplomats had to inform us before they went into a particular place, where they were going and for how long. After this, we have strengthened the restrictions, today, they cannot leave the limits of New Delhi without our express permission. So, the position has changed.

Shri Hem Barna: But China has been doing that long back.

Shrimati Sushila Rohatgi: Is it a fact that the visit and the presence of the Chinese diplomat in Calcutta gave an impetus to the anti-social activities of the left Communist party in Naxalbari and, if it is so, does it not establish the complicity between the left Communist party and the Chinese—

An hon. Member: No no (Interruption).

Shrimati Sushila Rohatgi:—and if so, what steps are being taken by the Government in this matter?

Shri Umanath: Complicity between the left Communist party and China—it is wrong. I say it is sheer nonsense.

Mr. Speaker: Order, order. Next question.

Shrimati Sushila Rohatgi: Sir, I want a reply to my question.

Mr. Speaker: He is not replying. What can I do? Next question.

Construction of an Air Frame at Hindustan Aeronautics

*1176, **Shri Baburao Patel:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the Hindustan Aeronautics, Bangalore

constructed a frame for an aeroplane and then spent Rs. 236.76 lakhs in 2 years to get an engine for the frame,

(b) the cost of this frame and the possible time by which it would be occupied by the engine;

(c) the steps taken by Government to investigate into this deal causing a huge loss to the country and fixing the responsibility for it; and

(d) the steps taken by Government to prevent a repetition of such infructuous expenditure being incurred in the future?

The Minister of State in the Ministry of Defence (Shri B. R. Bhagat):

(a) The Question relates to a project for the manufacture of an engine for the HF-24 aircraft. HF-24 MK I aircraft is powered by Orpheus 703 engines. A new engine was selected in 1962 for an improved version of the HF-24 aircraft. The engine project was given up early in 1964 when it was found that the engine would not meet the requirements of a Mach 2 version of the HF-24 aircraft. The expenditure on this engine project was Rs 237.76 lakhs.

(b) Before the manufacture of an airframe to take the new engine was commenced, the project was given up as explained in (a) above.

(c) and (d). This was the subject of a detailed examination by the Public Accounts Committee and is covered by the 70th Report of the Public Accounts Committee (1966-67). This Report of the Public Accounts Committee is under examination.

Shri Baburao Patel: Is it true that during the Indo-Pak war of 1965, when the British Government had stopped the supplies of military hardware the production at the Hindustan Aeronautics factory had to be stopped completely for over a year because of its dependence on British supplies to the point of a small screw?

Shri B. R. Bhagat: It is too wide a question; that does not concern the HF.-24.

Mr. Speaker: Though it is a very wide question, to the extent possible, the information may be given.

Shri B. R. Bhagat: I can say that some of the programmes were dependent on the material or the components to be supplied from the United Kingdom, and they were stopped for a time and the programme was affected, but we made arrangements either for a free foreign exchange or in any other way. (Inter-ruption)

Shri Baburao Patel: Is it a fact that the negotiations to sell our Avros to some foreign countries failed because the Avros failed to give satisfactory tests and now these very Avros are being palmed off to the Indian Airlines Corporation much against the desire of the officials of the Corporation?

Shri B. R. Bhagat: Avro is a separate question. But I can say, there is no hostility to the Avro in the Indian Airlines. They have accepted it and we are delivering it.

Shri M. R. Krishna: For the special airframe which has been manufactured in HAL, the engine was to be manufactured by an English firm, which has backed out. Finally, the engine manufactured in UAR with the collaboration of a German firm was found to be suitable. May I know whether UAR is in a position to supply the engine for the airframe which is lying with us or whether the Government of India is going to enter into direct collaboration with Germany to get the engine?

Shri B. R. Bhagat: It is true that HF 24 airframe is being tested with the E-300 UAR engine. The tests are going on and it will take some time before the final results are known.

Shri M. R. Krishna: It has been stated in this House that the test was carried out and it was found to be suitable. After that, I want to know whether the Government is going to get the engine from UAR or whether

UAR is not able to supply the engine because of the recent conflict.

Shri B. R. Bhagat: It is true that the tests have started. But the hon. member knows that several hundred hours of testing is required before the final result is established. That process is going on.

Shri Girraj Saran Singh: May I know whether the German aircraft designer Prof. Tank, is still associated with Hindustan Aeronautics Ltd.? He has been there since 1962 and I do not think he has designed anything.

Shri B. R. Bhagat: He has left us. But it is not true he has not designed anything. The airframe that we have designed is with his help.

श्री भद्र लिवये: अपनी मंत्री महोदय ने कहा है कि इन विषय में चर्चा पी० ए० नौ० की 70 वीं रपट में है। मैं जानना चाहता हूँ कि रपट आने के पश्चात् कितने महीनों के अन्दर वह उस पर विचार करके अपनी प्रतिक्रिया बतलाते हैं? मैंने सुना है कि तीन महीने के अन्दर इनको अपनी प्रतिक्रिया बतलानी चाहिये। लेकिन इस बारे में सरकार का जवाब ऐसा है कि इस सदन की कमेटीयों की वह बिल्कुल परवाह नहीं कर रही है। कम से कम घाट महीने हो गए हैं इस रिपोर्ट को प्राप्त हुए। मेरा ख्याल है कि यह दिसम्बर में पेश हुई थी। घाट महीने के पश्चात् भी आज मंत्री महोदय उत्तर देते हैं कि वह मामला विचाराधीन है। एक मेल को लेकर जिस तरह सवाई हारणी पड़ी है, कबिता है, इस संबंध में एक उली तरह तकड़ का यह मामला है और मैं चाहता हूँ कि जरा इसकी वह नकार कर दें।

श्री व० रा० जगत: जैसा मामलीय सदस्यों का माजूस है वो सिफारिशें होती हैं कमेटी की उन पर हल अपने विचार कमेटी को देते हैं। बहुत सी सिफारिशों के बारे में हमने अपने विचार कमेटी को ब्रत

दिये है। कुछ विचारों को वह मानती है और कुछ को नहीं मानती है, उनको वह नाकाफी समझती है। उन पर हम फिर विचार करते हैं। वह विचार चल रहा है। इसलिए मैंने कहा है कि वे चीजें अंडर एग्जैमिनेशन हैं। लेकिन बहुत सी बातों पर हम ने उनको सफाई दे दी है।

श्री हुकम चन्द कछवाय : हिन्दुस्तान-पाकिस्तान की लड़ाई के समय जो पुर्ण अमरीका ने वेने-बन्द कर दिये थे क्या उसने उसकी पहले से सूचना दी थी और क्या उसके कारण थे, इसकी जांच करने की क्या सरकार ने कोशिश की थी? अभी मंत्री महोदय ने कहा है कि रिपोर्ट पर विचार कर रहे हैं। मैं जानना चाहता हूँ कि कब तक आप इस पर अंतिम निर्णय ले लेंगे?

Shri B. R. Bhagat: As it is well-known, suddenly there was a stoppage of supplies.

Mr. Speaker: Next question. Shri Indrajit Gupta. Absent. The next question has been transferred to the Home Ministry, to be answered on the 26th. Next question. Shri Y. S. Kushwah.

स्वेज नहर का बन्द किया जाना

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* 1179. **श्री यशवन्त सिंह कुशवाह :**

श्री आत्म दास :

डा० सूर्य प्रकाश पुरी :

श्री प्रकाशवीर शास्त्री :

श्री रामावतार शर्मा :

श्री सहन्त द्विविजय नाथ :

श्री रघुवीर सिंह शास्त्री :

श्री हुकम चन्द कछवाय :

श्री शिव कुमार शास्त्री :

क्या वदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि स्वेज नहर के बन्द हो जाने से भारत तथा अन्य देशों

पर प्रतिकूल प्रभाव पड़ा है; और

(ख) यदि हां, तो इस संबंध में सरकार की क्या प्रतिक्रिया है ?

The Deputy Minister in the Ministry of External Affairs (Shri Surendra Pal Singh (a) and (b). Yes, Sir. A statement was made by my colleague, the Defence Minister, on the 30th June that the closure of the Suez Canal is a matter of great concern to India and other countries affected as well as to the UAR. In this connection UAR Government have stated that they are unable to reopen the Canal so long as Israeli forces continue to occupy the east bank of the Canal and other Arab territories occupied by them.

श्री यशवन्त सिंह कुशवाह : माननीय व्यापार मंत्री दिनेश सिंह जी अभी कर्नल नासर से मिलने काहिरा गए थे। मैं जानना चाहता हूँ कि उन्होंने स्वेज नहर के बारे में भी उनके साथ चर्चा की या नहीं और क्या कोई रास्ता निकाला गया है कि भारत का जो अन्न स्वेज नहर के बन्द हो जाने की वजह से रुका हुआ है वह जल्दी भारत आ सके ?

श्री सुरेन्द्र पाल सिंह : क्या दिनेश सिंह जी की बातें नासर साहब के साथ जरूर हुई हैं लेकिन इस सिलसिले में मैं कुछ महत्त्व कह सकता हूँ कि आया स्वेज कैनल के बारे में बात हुई है या नहीं हुई है। मेरा खयाल है जरूर हुई होगी। लेकिन यू० ए० आर० का कहना यही है कि हम इसको नहीं खोल सकते हैं कुछ बज्जात के कारण से।

श्री यशवन्त सिंह कुशवाह : मैं जानना चाहता हूँ कि इसके सम्बन्ध में विदेश मंत्री जी क्या कार्यवही करने जा रहे हैं कि भारत का यह अन्न जल्दी से जल्दी भारत आ सके ?

श्री सुरेन्द्रपाल सिंह : इसका जवाब वाद्य मंत्री कई बार दे चुके हैं। हमारे जो